

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :14/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/43883/2024 ARBA/30/2024	LAND ACQUISITION OFFICER (N.H.) AND COMPETENT AUTHORITY, BBSR VS KAVITA JAIN	AJIT PATNAIK VS	// DISTRICT & SESSIONS JUDGE,CUTTACK Arbp/0000010/2023
2	D-CMAPL/39292/2024 CMAPL/353/2024	GAGAN BIHARI MOHANTY VS COMMISSIONER CONSOLIDATION,KHURDA	JAGAJIBAN PRADHAN VS	// () //
3	D-CMAPL/40698/2024 CMAPL/354/2024	SRIDHAR DASH VS STATE OF ODISHA	P. V. BALAKRISHNA VS	// () //
4	D-CMAPL/43454/2024 CMAPL/355/2024	SABITA SAHOO VS DIVISIONAL MANAGER M/S UNITED INSURANCE CO. LTD.,KUJANG	ADV. VS	// () //
5	D-CMAPL/40542/2024 CMAPL/356/2024	SISIR KUMAR OJHA VS SANKHALI PRASAD DAS	ADV. VS	// () //
6	D-CMP/43734/2024 CMP/1162/2024	RAHIM BUX VS SAIRA BIBI	SANDIPANI MISRA VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,CUTTACK CS/0000077/2021
7	D-CMP/43704/2024 CMP/1163/2024	SUKANTI PATTANAİK VS BADA KISHAN @ MAJHI	MAHESWAR MOHANTY VS	// CIVIL JUDGE(SR.DIVN.),RAJGANGPUR CS/0000039/2021
8	D-CONTC/40113/2024 CONTC/7327/2024	TRILOCHAN DASH VS NIGAMANANDA PANDA, SPL. SECRETARY, OPSC	ADV. VS	// () //
9	D-CONTC/43604/2024 CONTC/7328/2024	SOUMYA RANJAN DAS VS DINESH KUMAR PRUTHI, CHIEF GENERAL MANAGER, C.G.-I, SBI, MUMBAI	ADV. VS	// () //
10	D-CONTC/43818/2024 CONTC/7329/2024	MURALIDHAR PRADHAN VS ANU GARG, I.A.S,	ADV. VS	// () //
11	D-CONTC/43840/2024 CONTC/7330/2024	SUSAMA DAS VS HEMANT SHARMA, IAS	ADV. VS	// () //

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12	D-CONTC/43849/2024 CONTC/7331/2024	SWARUP NARAYAN BEHERA VS SATYABRATA SAHU, IAS	ADV. VS	// ( //
13	D-CONTC/43933/2024 CONTC/7332/2024	DIPTIRANI ROUT VS SOMESH KUMAR UPADHYAY, COLLECTOR, DHENKANAL	ADV. VS	// ( //
14	D-CRLA/29650/2024 CRLA/1027/2024	KESHABA@TUNU MIRDHA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	barpalli /352 /2022 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000058/2022
15	D-CRLMC/30626/2024 CRLMC/3952/2024	ARJUN CHARAN SETHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	MAHILA P.S.(BBSR) /36 /2017 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002221/2017
16	D-CRLMC/30628/2024 CRLMC/3953/2024	SANJAY@SANJAY KUMAR BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	MANGALPUR /94 /1992 S.D.J.M.,JAJPUR(Jajapur ) GR/0000748/1992
17	D-CRLMC/30709/2024 CRLMC/3954/2024	SK.MUSTAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	JASHIPUR /165 /2024 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR CMC/0000030/2024
18	D-CRLMC/30755/2024 CRLMC/3955/2024	KAMALA KANTA MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	//0 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE Fd/0000048/2023
19	D-CRLMC/30718/2024 CRLMC/3956/2024	HIMANSHU PRADHAN@HIMANSHU SEKHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JALESWAR /32 /2014 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000294/2016
20	D-CRLMC/30748/2024 CRLMC/3957/2024	KAMAL LOCHAN PANDIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	SIMULIA /16 /2022 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000054/2022
21	D-CRLMP/30581/2024 CRLMP/1424/2024	ALOK KUMAR DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 J.M.F.C.,BALASORE(Baleshwar) EC/0000057/2023
22	D-MACA/39176/2024 MACA/1045/2024	THE DIVISIONAL MANAGER, M/S.NATIONAL INSURANCE COMPANY.LTD,CUTTACK VS TILATTAMA BEHERA	PRAKASH KUMAR MOHANTY VS	// IST MACT, BHADRAK(Bhadrak ) Mac/0000131/2021
23	D-MACA/42845/2024	GITANJALI DASH	PRADEEP KUMAR MISHRA	//

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	MACA/1046/2024	VS PUSKAR MAHAPATRA @ BULU	VS	IST MACT, JAGATSINGHPUR(Jagatsinghpur) Mac/0000254/2021
24	D-MACA/39189/2024 MACA/1047/2024	SR.D.M., M/S NATIONAL INSURANCE CO.LTD.,CUTTACK VS PADMABATI DAS	PRAKASH KUMAR MOHANTY VS	// 3rd M.A.C.T, CHAMPUA(Kendujhar) Mac/0000001/2019
25	D-MATA/42397/2024 MATA/368/2024	PRAGYAN APARAJITA MOHANTY VS SIBAJEE MOHANTY	HEMANTA KUMAR RATSINGH VS	// JUDGE,FAMILY COURT,JAGATSINGHPUR CP/0000315/2021
26	D-TRP(C)/43856/2024 TRP(C)/322/2024	IPSITA DAS VS DURGA MADHAB SAMAL	AKANSH ACHARYA VS	// JUDGE,FAMILY COURT,JAGATSINGHPUR CP/0000194/2024
27	D-WA/43364/2024 WA/2802/2024	STATE OF ODISHA VS BIJUNATH PARIDA	BIPLAB MOHANTY,A.G.A VS	// ()
28	D-WA/43365/2024 WA/2803/2024	STATE OF ODISHA VS BHASKAR MUDULI	ARNAV BEHERA,A.S.C VS	// ()
29	D-WA/43500/2024 WA/2804/2024	STATE OF ODISHA VS NALINIKANTA JENA	SASWAT DAS, A.G.A. VS	// ()
30	D-WA/43502/2024 WA/2805/2024	STATE OF ODISHA VS NRUSINGHA CHARAN DALAI	DEBASIS MOHAPATRA, A.S.C. VS	// ()
31	D-WA/43366/2024 WA/2806/2024	STATE OF ODISHA VS SUBASH CHANDRA MOHANTY	BIPLAB MOHANTY,A.G.A VS	// ()
32	D-WP(C)/41775/2024 WP(C)/25857/2024	SAILABALA PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// ()
33	D-WP(C)/41777/2024 WP(C)/25858/2024	SAILABALA PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// ()
34	D-WP(C)/41821/2024 WP(C)/25859/2024	ALOKASHRIBAD PANDA VS	SUKANTA KUMAR DALAI VS	// ()

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35	D-WP(C)/41939/2024 WP(C)/25860/2024	STATE OF ODISHA JAYALAXMI PANDA VS	ASHOK KUMAR DAS VS	// // ()
36	D-WP(C)/41944/2024 WP(C)/25861/2024	ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR JAYALAXMI PANDA VS	ASHOK KUMAR DAS VS	// // ()
37	D-WP(C)/42424/2024 WP(C)/25862/2024	ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR PARBATI PUJARI VS	SUKANTA KUMAR DALAI VS	// // ()
38	D-WP(C)/43250/2024 WP(C)/25863/2024	STATE OF ODISHA SRIDHAR BANARA VS	AJAYA KUMAR MOHARANA VS	// // ()
39	D-WP(C)/43331/2024 WP(C)/25864/2024	STATE OF ODISHA GOPAL MAHAPATRA VS	ARUNA KUMAR NAYAK VS	// // ()
40	D-WP(C)/31607/2024 WP(C)/25865/2024	STATE OF ODISHA UDIT KUMBHAR VS	SHANTIPRAKASH MOHANTY VS	// // ()
41	D-WP(C)/35456/2024 WP(C)/25866/2024	STATE OF ODISHA SWARNALATA SAHOO VS	SOUMYA RANJAN MOHANTY VS	// // ()
42	D-WP(C)/43332/2024 WP(C)/25867/2024	UNION OF INDIA CHAMPA MAHAPATRA VS	ARUNA KUMAR NAYAK VS	// // ()
43	D-WP(C)/43445/2024 WP(C)/25868/2024	STATE OF ODISHA CHANDAN KUMAR MANDAL VS	RAMA CHANDRA JENA VS	// // ()
44	D-WP(C)/41194/2024 WP(C)/25869/2024	STATE OF ODISHA PRAGYANSINI SAHOO VS	KAILASH CHANDRA SATAPATHY VS	// // ()
45	D-WP(C)/43634/2024 WP(C)/25870/2024	STATE OF ODISHA M/S. ODISHA CYLINDERS, BBSR. VS	KSHIROD KUMAR SAHOO VS	// // ()
		JOINT COMMISSIONER OF STATE TAX (APPEAL) CT AND GST TERRITORIAL RANGE, BBSR		//

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46	D-WP(C)/34610/2024 WP(C)/25871/2024	ARAKHITA BEHERA VS ADDL CHIEF ENGINEER (I/C) SUPERINTENDING ENGINEER , KEONJHAR	UMARANI PANDA VS	// 0 //
47	D-WP(C)/43390/2024 WP(C)/25872/2024	SUDARSAN BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
48	D-WP(C)/41935/2024 WP(C)/25873/2024	JAYALAXMI PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
49	D-WP(C)/41937/2024 WP(C)/25874/2024	MINAKETAN MALLA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
50	D-WP(C)/44095/2024 WP(C)/25875/2024	KANHU CHARAN GOCHHAYAT VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
51	D-WP(C)/43605/2024 WP(C)/25876/2024	BANDANA BHUYAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
52	D-WP(C)/40398/2024 WP(C)/25877/2024	PRAVAT KUMAR PANIGRAHI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
53	D-WP(C)/42415/2024 WP(C)/25878/2024	KIRTY CHANDRA BAG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
54	D-WP(C)/43619/2024 WP(C)/25879/2024	SITANSU SEKHAR BARAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
55	D-WP(C)/41227/2024 WP(C)/25880/2024	RAMA PATRO VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
56	D-WP(C)/43624/2024 WP(C)/25881/2024	NALINIPRAVA BARIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
57	D-WP(C)/43628/2024	KUMUDINI DHALA	PRASANTA KUMAR NANDA	//

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	WP(C)/25882/2024	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/42703/2024 WP(C)/25883/2024	PRAFULLA BEHERA @ PRAFULLA KUMBHAKAR VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
59	D-WP(C)/43610/2024 WP(C)/25884/2024	JITENDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
60	D-WP(C)/43614/2024 WP(C)/25885/2024	SARBESWAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
61	D-WP(C)/38525/2024 WP(C)/25886/2024	MUKTI KANTA PARIDA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
62	D-WP(C)/42733/2024 WP(C)/25887/2024	M/S. DNC INFRASTRUCTURE PVT. LTD, BBSR VS THE STATE TAX OFFICER, CT AND GST CIRCLE-1, BBSR	BIJAY PANDA VS	// 0 //
63	D-WP(C)/43489/2024 WP(C)/25888/2024	BASANTA KUMAR DAS VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS	// 0 //
64	D-WP(C)/42773/2024 WP(C)/25889/2024	ASHISH KUMAR SWAIN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
65	D-WP(C)/43153/2024 WP(C)/25890/2024	JET TRAINING CENTRE, JHARSUGUDA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
66	D-WP(C)/43806/2024 WP(C)/25891/2024	SASMITA SARANGI VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
67	D-WP(C)/43234/2024 WP(C)/25892/2024	M/S. NALINI AND NALINI HARDWARE STORE,CUTTACK VS ADDL. COMMISSIONER OF STATE TAX (APPEAL), CENTRAL ZONE-II, CUTTACK	KSHIROD KUMAR SAHOO VS	// 0 //
68	D-WP(C)/41643/2024 WP(C)/25893/2024	BISWAMITRA KUMBHAR VS	FALGUNI RAJGURU MOHAPATRA VS	// 0

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69	D-WP(C)/42947/2024 WP(C)/25894/2024	UNION OF INDIA PRASHANT KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // ()
70	D-WP(C)/41768/2024 WP(C)/25895/2024	SAILABALA PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// ()
71	D-WP(C)/41771/2024 WP(C)/25896/2024	SAILABALA PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// ()
72	D-ABLAPL/29071/2024 ABLAPL/11532/2024	SANJAYA NAHAK @ SANJAYA KUMAR NAHAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHATRAPUR /170 /2023 ()
73	D-ABLAPL/30787/2024 ABLAPL/11533/2024	RULIA @ PRASANTA PRADHAN @ PRASANT PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NARASINGHPUR /68 /2024 ()
74	D-ABLAPL/30906/2024 ABLAPL/11534/2024	MADHUSUDAN MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ANGUL TOWN /761 /2024 ()
75	D-ABLAPL/30534/2024 ABLAPL/11535/2024	MAHESH @ MAHESWAR BAITHA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA TOWN /510 /2024 ()
76	D-ABLAPL/30910/2024 ABLAPL/11536/2024	SUMA MAHALIK VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHUSURI /105 /2024 ()
77	D-ABLAPL/30621/2024 ABLAPL/11537/2024	BASANTI BAG VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 ()
78	D-ABLAPL/30929/2024 ABLAPL/11538/2024	SHEIKH UMAR ALLI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KRUSHANANDAPUR /112 /2023 ()
79	D-ABLAPL/30625/2024 ABLAPL/11539/2024	AKASH GUPTA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /118 /2024 ()

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80	D-ABLAPL/30631/2024 ABLAPL/11540/2024	T. SANJAYA PATRA @ T. SANJAY KUMAR PATRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	ASKA /111 /2022 () //
81	D-ABLAPL/30939/2024 ABLAPL/11541/2024	LITU @ PABITRA RAJAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BERHAMPUR /142 /2024 () //
82	D-ABLAPL/30940/2024 ABLAPL/11542/2024	SWAYAMBAR GIRI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
83	D-ABLAPL/30945/2024 ABLAPL/11543/2024	RANAJIT BISWAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDIPUR /80 /2024 () //
84	D-ABLAPL/30992/2024 ABLAPL/11544/2024	CHINMAYA KALIA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	AIR FIELD P.S. /154 /2024 () //
85	D-ABLAPL/31003/2024 ABLAPL/11545/2024	SHREEPADA KESHARI MISHRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	K.NUAGOAN /146 /2024 () //
86	D-ABLAPL/30947/2024 ABLAPL/11546/2024	CHANDAN KHAMARI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	NILGIRI /319 /2024 () //